

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.203-IA/362(AHM)2021
in
CP(IB) 210 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Parulben Pankajbhai Tejani

.....Applicant

V/s

Tirupati Balaji Polymers Pvt Ltd

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vijay H Patel, Adv.

For the Respondent :

ORDER

Fresh notice was issued by the Registry which is dated 15.03.2024. Applicant was directed by order dated 13.03.2024 to serve the same on the respondents. Service report has been filed vide inward diary no. 3770 dated 08.05.2024. Notice was served upon Respondent-1 and in the office of Id. ASG as per tracking of Postal Authority was effected on 26.03.2024 as well as 01.04.2024..

None appears on behalf of the Respondent. Last opportunity is given to the respondent to make presentation.

Re-list on 01.07.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)